

1421

LOK SABHA

Tuesday, 6th December, 1955

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

ARTICLES OF AGREEMENT OF INTERNATIONAL FINANCE CORPORATION AND EXPLANATORY MEMORANDUM

The Parliamentary Secretary to the Minister of Finance (Shri B. E. Bhagat): On behalf of the Minister of Finance, I beg to lay on the Table a copy of the Articles of Agreement of the International Finance Corporation and Explanatory Memorandum as approved for submission to Governments by the Executive Directors of the International Bank for Reconstruction and development. [Placed in Library. See No. S-429/55]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. S. R. O. 3441, dated the 9th November, 1955, cancelling the Ministry of Food and Agriculture Notification No. S. R. O. 3310, dated the 28th October, 1954. [Placed in Library. See No. S-430/55]

438 L.S.D.

1422

ORDER UNDER INDUSTRIAL (DEVELOPMENT AND REGULATION) ACT

Dr. P. S. Deshmukh: Sir, I beg to lay on the Table a copy of the Ministry of Food and Agriculture Order No. F. 29/11/55-SV, dated the 12th October, 1955, in pursuance of an assurance given on the 5th May, 1953 during the discussion on the Industrial (Development and Regulation) Amendment Bill, 1953. [See Appendix III, annexure No. 77]

NOTIFICATION UNDER INDUSTRIAL FINANCE CORPORATION ACT

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table, under subsection (3) of Section 43 of the Industrial Finance Corporation Act, 1948, a copy of the Notification No. 19/55 dated the 17th November, 1955, making certain further amendments in the General Regulations of the Industrial Finance Corporation of India. [Placed in Library. See No. S-432/55]

RULES COMMITTEE

FIRST REPORT

Shri M. A. Ayyangar (Triupati): I beg to lay on the Table under sub-rule (1) of rule 306 of the Rules of Procedure, a copy of the First Report of the Rules Committee.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIRST REPORT

Shri M. A. Ayyangar (Triupati): I beg to present the Forty-first Report